OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURTS: DELHI

No. ______/F.5(3)/Gaz./PDJ West/2022 Dated, Delhi the 27 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 4 | 22 | 22 | 22 | 22 | 22 | 22 | 22 | 22 | 22 | 22 | 22 | 22 | 22 | 22 | 22 | 22 | 22 | 22 | 22 | 22 | 22

- 1. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
- 2. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
- 3. The O/o CMM, West District, Tis Hazari Courts, Delhi.
- 4. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts, Delhi.
- 5. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
- 6. The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
- 7. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
- 8. For uploading on LAYERS
- 9. For uploading on centralized website through LAYERS.
- 10. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No.207).

11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

(Pooran Chand)

Officer Incharge (Judicial Branch)

ASJ-02, West Distt.

HIGH COURT OF DELHI: NEW DELHI

No. /DHC/Gaz/G-7/VI.E.2(a)/2022 Dated 2 6 April, 2022

ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Judicial Service with immediate effect:-

SI. No.	Name of officer (Mr./Ms.)	From	То	District to which allocated	Remarks
1.	Ajay Kumar Malik	JSCC-cum- ASCJ-cum-	JSCC-cum- ASCJ-cum-	South-West	In a vacant Court
		Guardian Judge, Central, THC	Guardian Judge, South-West, Dwarka		
2.	Prabh Deep Kaur	On return from maternity leave	Attached with the office of Principal District & Sessions Judge, South, Saket	. 	name.
3.	Shilpi Jain	MM (Virtual Traffic Court)- 02, Central, THC	Attached with the office of Principal District & Sessions Judge, Central, THC		
4.	Archana Beniwal	MM (Mahila Court)-03, South-East, Saket	CMM, South- West, Dwarka	South-West	In a vacant Court
5.	Jitendra Pratap Singh	MM-04, South-East, Saket	CMM, East, KKD	East	In a vacant Court
6.	Anjani Mahajan	MM (Mahila Court)-04, South, Saket	CMM, Rouse Avenue Court Complex		In a vacant Court
7.	Kapil Kumar	MM-07, Central, THC	CMM, West, THC	West	In a vacant Court
8.	Siddhartha Malik	ACJ-cum- CCJ-cum- ARC, South- West, Dwarka	CMM, Central, THC	Central	In a vacant Court

9.	Puneet Pahwa	ACJ-cum- CCJ-cum- ARC, North- East, KKD	CMM, South, . Saket	South	In a vacant Court
10.	Shirish Aggarwal	ACJ-cum- CCJ-cum- ARC, Central, THC	CMM, North- East, KKD	North-East	In a vacant Court
11.	Shivani Chauhan	MM (Mahila Court)-01, South-West, Dwarka	CMM, South- East, Saket	South-East	In a vacant Court
12.	Rohit Gulia	ACJ-cum- CCJ-cum- ARC, South, Saket	CMM, North- West, Rohini	North-West	In a vacant Court
13.	Snigdha Sarvaria	ACJ-cum- CCJ-cum- ARC, Shahdara, KKD	CMM, New Delhi, PHC	New Delhi	In a vacant Court
14.	Preeti Parewa	ACJ-cum- CCJ-cum- ARC, New Delhi, PHC	CMM, Shahdara, KKD	Shahdara	In a vacant Court
15.	Deepika Singh	MM (Mahila Court)-03, Central, THC	CMM, North, Rohini	North	In a vacant Court
16.	Manoj Kumar	ARC-01, Central, THC	SCJ-cum-RC, East, KKD	East	In a vacant Court
17.	Mahima Rai Singh	MM (Mahila Court)-02, Central, THC	SCJ-cum-RC, West, THC	West	In a vacant Court
18.	Kadambari Awasthi	MM (Mahila Court)-02, Shahdara, KKD	SCJ-cum-RC, South-West, Dwarka	South-West	In a vacant Court
19.	Virender Singh	ACJ-cum- CCJ-cum- ARC, North, Rohini	SCJ-cum-RC, North, Rohini	North	In a vacant Court
20.	Balwinder Singh	ACJ-cum- CCJ-cum- ARC, East, KKD	SCJ-cum-RC, Central, THC	Central	In a vacant Court
21.	Babita Puniya	MM-05, East, KKD	SCJ-cum-RC, North-East, KKD	North-East	In a vacant Court

22.	Ajay Nagar	ARC-02, Central, THC	SCJ-cum-RC, North-West, Rohini		In a vacant Court
23.	Rajani Ranga	MM (NI Act) Digital Court- 01, New Delhi, PHC	ACMM-01, Central, THC		In a vacant Court
24.	Anurag Dass	ACJ-cum- CCJ-cum- ARC, West, THC	ACMM-02, Central, THC	Central	In a vacant Court
25.	Sheetal Chaudhary Pradhan	ACJ-cum- CCJ-cum- ARC, South- East, Saket	Principal Magistrate, JJB- 1, Kingsway Camp	Central	In a vacant Court
26.	Santosh Kumar Singh	CCJ-cum- ARC, Central, THC	ACMM, North- East, KKD	North-East	In a vacant Court
27.	Sadhika Jalan	MM (Mahila Court)-04, South-West, Dwarka	Joint Director, Delhi Judicial Academy (In diverted capacity)		-
28.	Deepti Devesh	MM (Mahila Court)-01, Shahdara, KKD	SCJ-cum-RC, South-East, Saket	South-East	In a vacant Court
29.	Preeti Agarwala	MM-03, East, KKD	Principal Magistrate, JJB- IV, Family Court Complex, Vishwas Nagar	East	In a vacant Court
30.	Neha Gupta Singh	MM-09, Central, THC	SCJ-cum-RC, New Delhi, PHC	New Delhi	In a vacant Court
31.	Prayank Nayak	MM-01, New Delhi , PHC	Principal Magistrate, JJB- VI, Family Court Complex, Vishwas Nagar	East	In a vacant Court
32.	Rajat Goyal	MM-08, South-East, Saket	SCJ-cum-RC, South, Saket	South	In a vacant Court
33.	Sonam Singh	MM (NI Act) Digital Court- 01, South-East, Saket	ACMM, South- East, Saket	South-East	In a vacant Court

34.	Sonam Gupta	MM (Mahila Court)-02, West, THC	Principal Magistrate, JJB- III, Sewa Kutir, Kingsway Camp		In a vacant Court
35.	Vidhi Gupta Anand	MM-08, Central, THC	ACMM-01, Rouse Avenue Court Complex		In a vacant Court
36.	Nabeela Wali	Full Time Secretary, DLSA, South, Saket (On deputation)	ACMM-01, New Delhi, PHC	New Delhi	In a vacant Court
37.	Saloni Singh	MM-01, Shahdara, KKD	ACMM, East, KKD	East	In a vacant Court
38.	Aashish Gupta	Full Time Secretary, DLSA, Shahdara, KKD (On deputation)	ACMM, South- West, Dwarka	South-West	In a vacant Court
39.	Neeti Suri Mishra	Full Time Secretary-I, DLSA, Central, THC (On deputation)	ACMM, North, Rohini	North	In a vacant Court
40.	Aakanksha Vyas	Full Time Secretary, DLSA, South- East, Saket (On deputation)	ACMM, Shahdara, KKD	Shahdara	In a vacant Court
41.	Harjeet Singh Jaspal	Full Time Secretary, DLSA, North, Rohini (On deputation)	ACMM-04, Rouse Avenue Court Complex		In a vacant Court
42.	Himanshu Raman Singh	MM (NI Act) Digital Court- 01, North- West, Rohini	Saket		In a vacant Court
43.	Deepak Kumar-I	CCJ-cum- ARC, West, THC	ACMM, North- West, Rohini	North-We	st In a vacant Court

44.	Vaibhav Mehta	MM-05, North, Rohini	ACMM-03, Rouse Avenue Court Complex		In a vacant Court
45.	Swati Sharma	MM-10, South-East, Saket	ACMM-02, New Delhi, PHC	New Delhi	In a vacant Court
46.	Ruby Neeraj Kumar	MM (NI Act) Digital Court, Shahdara, KKD	ACMM, West, THC	West	In a vacant Court
47.	Anurag Thakur	MM-02, Central, THC	ACMM (Special Acts), Central, THC	Central	In a vacant Court
48.	Deepak Kumar-II	MM-02, South-East, Saket	ACMM-02- cum-ACJ, Rouse Avenue Court Complex		In a vacant Court
49.	Anubhav Jain	Full Time Secretary, DLSA, North- East, KKD (On deputation)	JSCC-cum- ASCJ-cum- Guardian Judge, East, KKD	East	In a vacant Court
50.	Anuj Kumar Singh	MM-02, North-West, Rohini	JSCC-cum- ASCJ-cum- Guardian Judge, Central, THC	Central	Vice Mr. Ajay Kumar Malik
51.	Vasundhra Chhaunkar	MM (Mahila Court)-01, New Delhi, PHC	JSCC-cum- ASCJ-cum- Guardian Judge, New Delhi, PHC	New Delhi	In a vacant Court
52.	Abhishek Kumar	Full Time Secretary, DLSA, North- West, Rohini (On deputation)	JSCC-cum- ASCJ-cum- Guardian Judge, West, THC	West	In a vacant Court
53.	Rakesh Kumar-II	MM-05, West, THC	JSCC-cum- ASCJ-cum- Guardian Judge, North Rohini	North	In a vacant Court
54.	Shriya Agrawal	MM (NI Act) Digital Court- 02, New Delhi, PHC	JSCC-cum- ASCJ-cum- Guardian Judge, South-East, Saket	South-East	In a vacant Court

55.	Puncet Nagpal	MM-07, West, THC	JSCC-cum- ASCJ-cum- Guardian Judge, North-West, Rohini		In a vacant Court
56.	Nupur Gupta	MM-02, New Delhi, PHC	JSCC-cum- ASCJ-cum- Guardian Judge, South, Saket	South	In a vacant Court
57.	Samiksha Gupta	MM (Mahila Court)-01, South-East, Saket	JSCC-cum- ASCJ-cum- Guardian Judge, Shahdara, KKD	Shahdara	In a vacant Court
58.	Harshita Mishra	On return from maternity leave	Secretary (Litigation), Central Office, DSLSA, PHC (In diverted capacity)		Vice Ms. Shilpi Singh
59.	Mridul Gupta	MM (NI Act)- 09, South- West, Dwarka	ACJ-cum-CCJ- cum-ARC, Central, THC	Central	Vice Mr.Shirish Aggarwal
60.	Tanya Bamniyal	MM-02, South, Saket	ACJ-cum-CCJ- cum-ARC, South, Saket	South	Vice Mr. Rohit Gulia
61.	Mohit Sharma	MM (NI Act) Digital Court- 01, West, THC	CCJ-cum-ARC, Central, THC	Central	Vice Mr.Santosh Kumar Singh
62.	Upasana Satija	MM (Mahila Court)-02, North, Rohini	ACJ-cum-CCJ- cum-ARC, West, THC	West	Vice Mr.Anurag Dass
63.	Niharika Kumar Sharma	MM (NI Act) Digital Court, North, Rohini	ACJ-cum-CCJ- cum-ARC, North Rohini	North,	Vice Mr.Virender Singh
64.	Paridhi Sharma	MM-03, South-West, Dwarka	ACJ-cum-CCJ- cum-ARC, South-West, Dwarka	South-West	Mr.Siddhartha Malik
65.	Neha Priya	Full Time Secretary, DLSA, South- West, Dwarka (On deputation)	ACJ-cum-CCJ- cum-ARC, Shahdara, KKD	Shahdara	Vice Ms.Snigdha Sarvaria
66.	Divya Malhotra	MM-01, North, Rohini	ARC-01, Central, THC	Central	Vice Mr. Manoj Kumar

67.	Richa Sharma	MM-07, North, Rohini	ACJ-cum-CCJ- cum-ARC, North-West, Rohini	North-West	In a vacant Court
68.	Mayank Mittal	MM-06, Shahdara, KKD	ACJ-cum-CCJ- cum-ARC, East, KKD	East	Vice Mr.Balwinder Singh
69.	Swati Gupta	MM (Mahila Court)-03, South, Saket	ACJ-cum-CCJ- cum-ARC, New Delhi, PHC	New Delhi	Vice Ms. Preeti Parewa
70.	Dhanashree Deka	MM (Mahila Court), North- West, Rohini	ARC-02, Central, THC	Central	Vice Mr. Ajay Nagar
71.	Deepak Vats	MM-05, South-West, Dwarka	ACJ-cum-CCJ- cum-ARC, South-East, Saket	South-East	Vice Ms.Sheetal Chaudhary Pradhan
72.	Fahad Uddin	MM-03, West, THC	CCJ-cum-ARC, West, THC	West	Vice Mr.Deepak Kumar-I
73.	Pragati	MM (NI Act) Digital Court- 01, Central, THC	ACJ-cum-CCJ- cum-ARC, North-East, KKD	North-East	Vice Mr.Puneet Pahwa
74.	Abhinav Pandey	MM-04, West, THC	MM-04, Shahdara, KKD	Shahdara	In a vacant Court
75.	Vivek Beniwal	MM-07, North-West, Rohini	MM (NI Act) Digital Court- 01, West, THC	West	Vice Mr.Mohit Sharma
76.	Mayank Goel	MM-03, North, Rohini	MM (NI Act)- 02, West, THC	West	In a vacant Court
77.	Siddhant Sihag	MM-01, South-East, Saket	MM (NI Act)- 04, South, Saket	South	Vice Ms.Swati Gupta
78.	Tista Shah	MM (Mahila Court)-01, South, Saket	MM (NI Act) Digital Court- 02, New Delhi, PHC	New Delhi	Vice Ms.Shriya Agrawal
79.	Naina Gupta	On return from maternity leave	MM (NI Act) Digital Court- 01, Central, THC	Central	Vice Ms.Pragati
80.	Manish Jain	MM-01, West, THC	Full Time Secretary, DLSA, North- West, Rohini (On deputation)	North-West	Vice Mr.Abhishek Kumar

81.	Const. K. 1				
OI.	Gopal Krishan	MM-06, North-West, Rohini	Civil Judge-01, New Delhi, PHC	New Delhi	Vice Ms. Preeti
82.	Anuradha Prasad	MM (Mahila Court)-02, South, Saket	Full Time Secretary, DLSA, South-West, Dwarka (On deputation)	South-West	Vice Ms. Neha Priya
83.	Robinjeet Singh	MM-04, South-West, Dwarka	MM (NI Act)- 04, Central, THC	Central	Vice Ms.Kratika Chaturvedi
84.	Vinik Jain	MM-02, West, THC	Full Time Secretary, DLSA, North-East, KKD (On deputation)	North-East	Vice Mr.Anubhav Jain
85.	Vipul Sandwar	MM-09, South-East, Saket	Full Time Secretary, DLSA, South, Saket (On deputation)	South	Vice Ms.Nabeela Wali
86.	Pranat Kumar Joshi	MM-06, South-West, Dwarka	Full Time Secretary, DLSA, Shahdara, KKD (On deputation)	Shahdara	Vice Mr.Aashish Gupta
87.	Shilpi Singh	Secretary (Litigation), Central Office, DSLSA, PHC (In diverted capacity)	MM-02, South, Saket	South	Vice Ms.Tanya Bamniyal
88.	Anshul Mehta	MM-01, East, KKD	MM-01, West, THC	West	Vice Mr.Manish Jain
89.	Rishika Srivastava	Civil Judge-03, West, THC	Full Time Secretary-I, DLSA, Central, THC (On deputation)		Vice Ms. Neeti Suri Mishra
90.	Kratika Chaturvedi	MM (NI Act)- 04, Central, THC	MM-04, South- West, Dwarka	2 1 E 2	Mr.Robinjeet Singh
91.	Isha Singh	MM (NI Act)- 03, Central, THC	Full Time Secretary, DLSA, South- East, Saket (On deputation		Ms.Aakanksha Vyas

92	2.	Himanshu Schloth	Full Time Secretary-II, DLSA, Central, Rouse Avenue Court Complex (In diverted capacity)	Full Time Secretary, DLSA, North, Rohini (On deputation)	North	Vice Mr.Harjeet Singh Jaspal
93	3.	Shashank Nandan Bhat	On completion of Induction Training	MM (NI Act)- 06, South-West, Dwarka	South-West	Vice Ms.Deeksha Sethi
9	94.	Lalit Kumar	MM (NI Act) Digital Court- 03, North- West, Rohini	Full Time Secretary-II, DLSA, Central, Rouse Avenue Court Complex (In diverted capacity)		Vice Mr.Himanshu Sehloth
	95.	Deeksha Sethi	MM (NI Act)- 06, South- West, Dwarka	MM-03, South- West, Dwarka	South-West	Vice Ms.Paridhi Sharma
	96.	Preeti	Civil Judge-01, New Delhi, PHC	MM (NI Act) Digital Court- 01, North-West, Rohini	North-West	Vice Mr.Himanshu Raman Singh
	97.	Swati Gupta	MM (NI Act)- 04, South, Saket	MM-05, North, Rohini	North	Vice Mr.Vaibhav Mehta
	98.	Rishabh Kapoor	MM-03, Central, THC	Full Time Secretary, DLSA, West, THC (On deputation)	West	
	99.	Sunil Khatri	Attached with the office of the Principal District & Sessions Judge, North- West, Rohini Courts, Delhi	MM (Virtual Traffic Court)- 02, Central, THC	Central	Vice Ms. Shilpi Jain
	100.	Shubham Devadiya	MM (Reliever), South-West, Dwarka	MM-05, West, THC	West	Vice Mr.Rakesh Kumar -II
	101.	Karuna	MM (Reliever), West, THC	MM (Mahila Court)-02, West, THC	West	Vice Ms.Sonam Gupta

102.	Anamika	MM	MM (Mahila	Chalada	
		(Reliever), North-East, KKD	Court)-01, Shahdara, KKD	Shahdara	Vice Ms. Deep Devesh
103.	Deepika Goyal Shokeen	MM (Reliever), New Delhi, PHC	MM (Mahila Court)-01, South-West, Dwarka	South-West	Vice Ms.Shivani Chauhan
104.	Kanika Jain	MM (Reliever), North-East, KKD	MM (Mahila Court), North- West, Rohini	North-West	Vice Ms. Dhanashree Deka
105.	Nitesh Goel	MM (Reliever), New Delhi, PHC	MM-05, South- West, Dwarka	South-West	Vice Mr.Deepak Vats
106.	Akshay Sharma	MM (Reliever), South, Saket	MM-02, South- East, Saket	South-East	Vice Mr.Deepak Kumar-II
107.	Ayush Sharma	MM (Reliever), Shahdara, KKD	MM-02, North- West, Rohini	North-West	Vice Mr. Anuj Kumar Singh
108.	Komal Garg	MM (Reliever), South, Saket	MM (Mahila Court)-01, New Delhi, PHC	New Delhi	Vice Ms.Vasundhra Chhaunkar
109.	Navdeep Gupta	MM (Reliever), West, THC	MM-06, North- West, Rohini	North-West	Vice Mr.Gopal Krishan
110.	Kritika Jain	MM (Reliever), East, KKD	MM (Mahila Court)-04, South-West, Dwarka	South-West	Vice Ms.Sadhika Jalan
111.	Divyashree Raina	MM (Reliever), West, THC	MM (Mahila Court)-02, Central, THC	Central	Vice Ms.Mahima Ra Singh
112.	Reetika Jain	MM (Reliever), North, Rohini	MM (Mahila Court)-03, Central, THC	Central	Vice Ms.Deepika Singh
113.	Isra Zaidi	MM (Reliever), East, KKD	MM (Mahila Court)-02, Shahdara, KKD	Shahdara	Vice Ms.Kadambari Awasthi
114.	Sankalp Kapoor	MM (Reliever), South-West, Dwarka	MM-06, South- West, Dwarka	South-West	Vice Mr.Pranat Kumar Joshi

<u></u>	115.	Caralla				
		- State Pellant	MM (Reliever), South-East Saket	MM (Mahi Court)-03 , South, Sak	,	Vice Ms.Swati Gupta
	116.	Poorva Mehra	MM (Mahil Court)-01, Central, TH	East, Sake		vice Mr.Jitendra Pratap Singh
	117.	Snehil Sharma	MM (Reliever), New Delhi, PHC	MM-08, Sour East, Saket		Vice Ms. Rajat Goyal
	18.	Mayank Aggarwal	MM (Reliever), North, Rohin	MM-09, Central, THO	Central	Vice Ms. Neha Gupta Singh
	19.	Milan Goel	MM (Reliever), North-West, Rohini	MM-03, Wes THC	t, West	Vice Mr.Fahad Uddin
	20.	Apoorv Gupta	MM (Reliever), Central, THC	MM-02, Central, THC	Central	Vice Mr.Anurag Thakur
		Chakita Srivastava	MM (Reliever), Shahdara, KKD	MM-01, Shahdara, KKI	Shahdara	Vice Ms.Saloni Singh
12	2.	Sukriti Singh	MM (Reliever), South-East, Saket	MM (Mahila Court)-04, South, Saket	South	Vice Ms.Anjani Mahajan
123	3. (Chatinder Singh	MM (Reliever), North-East, KKD	MM-07, Central, THC	Central	Vice Mr. Kapil Kumar
124.	. Н	imanshu Tanwar	MM (Reliever), South-East, Saket	MM-10, South- East, Saket	South-East	Vice Ms.Swati Sharma
125.	Vi	nod Kumar	MM (Reliever), New Delhi, PHC	MM-03, Central, THC	Central	Vice Mr.Rishabh Kapoor
126.	Ga	urav Katariya	MM (Reliever), North, Rohini	MM-07, North, Rohini	North	Vice Ms.Richa Sharma
127.	Aja	y Narwal	MM (Reliever), North-West, Rohini	MM-01, New Delhi, PHC	New Delhi	Vice Mr.Prayank Nayak

128.	Sanghmitra	MM (Reliever), South, Saket	MM (Mahila Court)-01, South-East, Saket		Vice Ms.Samiksha Gupta
129.	Bhavaya Karhail	MM (Reliever), Central, THC	MM-02, New Delhi, PHC	1	Vice Ms.Nupur Gupta
130,	Devanshi Janmeja	MM (Reliever), Central, THC	MM-02, West, THC	West	Vice Mr. Vinik Jain
131.	Karan Choudhary	MM (Reliever), South-West, Dwarka	MM-05, South- East, Saket	South-East,	In a vacant Court
132.	Jitender	MM (Reliever), North, Rohini	MM-01, North, Rohini	North	Vice Ms.Divya Malhotra
133	. Neha Kheria	MM (Reliever), North-West, Rohini	MM (Mahila Court)-01, Central, THC	Central	Vice Ms.Poorva Mehra
134	I. Divya Yadav	MM (Reliever), South-West, Dwarka	MM (Mahila Court)-03, South-West, Dwarka	South-West	In a vacant Court
135	5. Arvind Dev	MM (Reliever), East, KKD	MM-01, East, KKD	East	Vice Mr.Anshul Mehta
136	6. Deeksha Madaan	On completion of Induction Training	MM (Mahila Court)-01, South, Saket	South	Vice Ms.Tista Shah
13′	7. Archita Garg	On completion of Induction Training	MM (Mahila Court)-03, South-East, Saket	South-East	Vice Ms.Archana Beniwal
13	8. Rashi Raheja	On completion of Induction Training	MM (Mahila Court)-02, South, Saket	South	Vice Ms.Anuradha Prasad
13	9. Nidhi Chitkara	On completion of Induction Training	MM (Mahila Court)-02, North, Rohini	North	Vice Ms.Upasana Satija
14	0. Sarthak Panwar	On completion of Induction Training	MM (NI Act)- 09, South-West Dwarka		Vice Mr.Mridul Gupta

141.	Himanshi Tyagi	On completion of Induction Training	MM-03, East, KKD	East	Vice Ms.Preeti Agarwala
142.	Shazadi Halima Sadiya	On completion of Induction Training	MM (Mahila Court)-02, East, KKD	East	In a vacant Court
143.	Rishabh Tanwar	On completion of Induction Training	MM-09, South- East, Saket	South-East	Vice Mr. Vipul Sandwar
144.	Tabassum Khan	On completion of Induction Training	MM (NI Act) Digital Court- 01, South-East, Saket	South-East	Vice Ms.Sonam Singh
145.	Shagun	On completion of Induction Training	MM-04, West, THC	West	Vice Mr.Abhinav Pandey
146.	Meena Chauhan	On completion of Induction Training	MM-08, Central, THC	Central	Vice Ms. Vidhi Gupta Anand

Notes:-

- 1. The judicial officers shall be under the control of the Principal District & Sessions Judge of the district to which they have been allocated.
- 2. The judicial officers under transfer shall notify the cases in which they have reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.

BY ORDER OF THE COURT

SD/-(RAVINDER DUDEJA) REGISTRAR GENERAL

의 및 194 — 고 크 3 용 Endst. No. /DHC/Gaz./G-7/VI.E.2(a)/2022

26th, Dated: April, 2022

Copy forwarded for information and necessary action to:-

All the Principal District & Sessions Judges, Delhi.

2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.

3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.

- The Secretary, Ministry of Finance, Government of India, North Block, New Delhi. 4. 5.
- The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi. 6.
- The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New 7.
- 8.
- The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002. 9.
- The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002. 10.
- The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New 11. Delhi-3,
- The Director, Directorate of Prosecution, Tis Hazari, Delhi. 12.
- The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, 13. R.K.Puram, New Delhi-110066.
- 14. The Commissioner of Police, Police Headquarters, New Delhi.
- The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, New 15. Delhi.
- The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, New 16.
- The Commissioner, East Delhi Municipal Corporation, Udyog Sadan, Patparganj Industrial 17.
- The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi. 18.
- The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
- PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges. 19.
- The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi. 20. 21.
- All Registrars, Delhi High Court, New Delhi.
- The Joint Registrar (Vigilance), Delhi High Court, New Delhi. 22.
- The Joint Registrar (Gazette-IIA), Delhi High Court, New Delhi. 23. 24.
- 25.
- Joint Registrar (Computer), DHC, with request to display this order on website of Delhi 26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
- The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi. 27.
- The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi. 28.
- The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi. 29.
- The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi. 30.
- The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi. 31.
- The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi. 32.
- 33. Personal file of the officer concerned. 34.
- Guard File. 35.

Joint Registrar (Gazette-IIB)